

(2)

Declaration of Assets and Liabilities

Year 2024-2025

Sole

I, Kanshal Kumar, son/daughter/wife of Sri Ramanand Prasadaged 44 years, belonging to Stenographer and Private secretary services.service and presently working as Personal Assistant, BLAS, Patna

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-	2,000/- (BEAT KUMAR)	1,000/- (Jydeep Kumar)	1,000/- (Bhobmika Kumar)	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	MBNB Rs. 4,75,000/- SBI - 4,50,000/- (as on 10-02-25)	Allahabad (Indiam) Bank Rs. 2,000/-	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC (i) 4,047/- (ii) 14,349/-	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	M/cycle BROICV-0697	—	—	—	—
(vi)	Jewellery (give details of weight and value)	10 gram gold	40 gram gold 500 gram silver	—	Gold - 05 gram Silver - 50 gram	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	675, Sp. fil. Halsa Nalanda Bihar				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN NO. BEWPK4923 F ITR filed Approx. 66,000/-	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- 110144478011

Gender :- M (M/F)

Date of Birth :- 01031981 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Stenographer and Private Secretary Services
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature कौशल कुमार

Name of Employee: Kaushal Kumar

Designation: Personal Assistant

Department: Bihar Vidhan Sabha Patna

Place: Patna

Date: 10-02-2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

कौशल कुमार